

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 21-06-2021 TO 03-07-2021

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/54347/2015	51597/2021	28/6/2021	29/6/2021
2	ST/52122/2016	51599/2021	25/6/2021	28/6/2021
3	C/50595/2019	51614/2021	1/7/2021	1/7/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

MP
5/7/21

M
5-7-21
DEPUTY REGISTRAR